

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 114
(IB)-40(PB)/2017

IN THE MATTER OF:

Vedika Nut Crafts Pvt. Ltd.

...

Applicant/Petitioner

Order under Section 10 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 09.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Ms. Priyanka Swami, Advocate

ORDER

List the matter for hearing on 24.03.2021.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

09.02.2021
Deepak